Deputy General Manager

**Investment Management Department** 

**Division of Foreign Institutional Investors & Custodian** 

Cir No. IMD/FII&C/36/2009 January 05, 2009

To

**All Custodians of Securities** 

Dear Sir/ Madam,

Sub: Revisions in submission of reports on two way fungibility of ADRs/GDRs

Ref:- SEBI circular no. IMD/CUST/11/2003 dated December 11, 2003

1. The report prescribed in the above mentioned circular shall now be submitted by the

custodians as part F of the monthly report specified in SEBI circular dated July 21,

2008. For ease of reference the format is appended herewith.

2. In view of the above custodians need not submit the said format in hard copy or in

floppies separately.

3. It has also been decided to do away with the submission of copies of contract notes to

SEBI. As and when required, SEBI shall requisition the custodians to provide the

copies of the contract notes.

4. The custodians of securities are requested to take note of the above mentioned

revisions.

A copy of this circular is available at the web page "F.I.I." on our website www.sebi.gov.in.

Yours faithfully,

Jeevan Sonparote

Encl: mentioned as above

**Format** 

S. N o	of Indian Compa ny	Sector al Cap Applic able, if any	1		the previous	month and sold in the market	No. of ADR/GDR reissued till the previous month	ADR/GDR redeemed during month and sold in the market	Local Shares deposited for 2 way fungibility	Total no of ADR/GDR outstanding at the end of the month	out brokerage]	conversion
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.